

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:229
ANSWERED ON:13.03.2012
WITHDRAWAL OF AFSPA IN J K
Muttemwar Shri Vilas Baburao;Singh Shri Ganesh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the prevailing peaceful condition in Jammu and Kashmir, some important Government functionaries in the State have demanded the withdrawal of the Armed Forces Special Powers Act from certain areas of the State; and

(b) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): Following visit of All Party Delegation to Jammu and Kashmir in September 2010 and in pursuance of the decision taken by the Government of India, the State Government has been requested to review the notification of the areas as 'disturbed areas' under the Armed Forces (Jammu and Kashmir) Special Powers Act, 1990.